

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'इकतीस'

[ 20/7/2017 ]

प्रश्न सं. [ क. 1692 ]

उत्तराखण्ड प्रश्न सं. 1692 पाराशरु-1

Search Now  Case Number  Party Name  Crime No./Year  Lawyer Enroll No.  
 District Court  Year  SHOW ~

Details  Enter Court  Connected  Lists  Documents  Notices  Details  Filings  Dispositions  Motion Items  Resolutions  Depositions  
 Appearance  Paper Book  Purpose  Action  Other  
 Hearing Date Court

Date	Case Name	Action	Other
07/07/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
27/06/2017	SB PROPOSAL POOL	Not Listed	
19/06/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
15/05/2017	SB PROPOSAL POOL	Not Listed	
08/05/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
08/05/2017	SB PROPOSAL POOL	Not Listed	
01/05/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
1/05/2017	SB PROPOSAL POOL	Not Listed	
14/04/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
24/04/2017	SB PROPOSAL POOL	Not Listed	
17/04/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
20/03/2017	SB PROPOSAL POOL	Not Listed	
06/03/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
13/02/2017	SB PROPOSAL POOL	Not Listed	
06/02/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
06/02/2017	SB PROPOSAL POOL	Not Listed	
30/01/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
30/01/2017	SB PROPOSAL POOL	Not Listed	
23/01/2017	HON'BLE SHRI JUSTICE VIRENDER SINGH	Listed	
23/01/2017	SB PROPOSAL POOL	Not Listed	

  
 (Signature)  
 20/7/2017

17/01/2017	HON'BLE SHRI JUSTICE JARAT KUMAR JAIN	Listed
15/01/2017	SB PROPOSAL POOL	Not Listed
09/01/2017	HON'BLE SHRI JUSTICE JARAT KUMAR JAIN	Listed
09/01/2017	SB PROPOSAL POOL	Not Listed
07/01/2017	HON'BLE SHRI JUSTICE JARAT KUMAR JAIN	Listed
05/12/2016	HON'BLE SHRI JUSTICE JARAT KUMAR JAIN	Listed

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**राष्ट्रीय**  
**महिला**

Case Details

	STATUS	PENDING
Special Leave Petition (S.L.P.)		
7938 / 2002		
Petitioner	SHREE BADA RAM MANDIR JHARDA	
Respondent	Vs STATE OF M.P. & OR	
Advocate (Petitioner)	MS. JAGATIKA JAIN	
Advocate (Respondent)	MS. VIKRA DATTA MUKHIA	
Appealed Against	SA 7201	
Matter Connected To	HIGH COURT OF M.P. AT INDORE	
Subject Matter	Connective Details - Not Available	
Listing Details	RELIGIOUS & CHARITABLE ENDOWMENTS - OTHERS	
	No Funding Details / Listing	

Thursday, July 06, 2017 - 4:16:03 PM

  
(Ravi)  
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